

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.2484
TO BE ANSWERED ON THE 9TH MARCH, 2021

IMPLEMENTATION OF MSP

2484. SHRIMATI SANGEETA AZAD

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether Minimum Support Price (MSP) is implemented in various States in proportion to population;
- (b) if so, the details thereof, State-wise;
- (c) if not, the reasons therefor; and
- (d) the time by which it is likely to be implemented?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): Minimum Support Prices (MSP) is determined for the country as a whole and not region or state-specific. The objective is to promote regionally differentiated production strategy and encourage an efficient state of agricultural production in the country. However, region specific parameters are kept in view by the Commission for Agricultural Cost and Prices (CACP) while formulating price policy for agricultural commodities.

Food Corporation of India (FCI) procures cereals. The Government implements an Umbrella Scheme "Pradhan Mantri Annadata Aay SanraksHan Abhiyan" (PM-AASHA), comprising Price Support Scheme (PSS), Price Deficiency Payment Scheme (PDPS), and pilot Scheme of Private Procurement and Stockist Scheme (PPSS) for the procurement of pulses, oilseeds and copra.

The Cotton Corporation of India (CCI) is the central nodal agency for undertaking price support operations and National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) supplements the efforts of CCI for cotton procurement. Jute Corporation of India (JCI) is the Price Support Agency (PSA) for jute.